

MR. CHAIRMAN: Mr. Somu, let me hear what he is going to say.

SHRI N.V.N. SOMU: How can you allow it?

MR. CHAIRMAN: Let me hear him first.

SHRI N.V.N. SOMU: He has mentioned the very name of the Tamil Nadu Assembly.

SHRI P. KOLANDAIVELU: Is it illegal then?

SHRI N.V.N. SOMU: How can he mention it?

SHRI P. KOLANDAIVELU: Have I not got the right to mention the Tamil Nadu Assembly. (*Interruptions*)

SHRI N.V.N. SOMU: He has not right to mention that.

SHRI P. KOLANDAIVELU: Is it unparliamentary then? It is a democratic forum.

MR. CHAIRMAN: If it is unparliamentary, I will rule it out. Let me first hear what he is going to say. How can I prevent him from saying that? It is not possible because I cannot prevent him. Please resume your seat.

SHRI N.V.N. SOMU: I am on a point of order.

MR. CHAIRMAN: What is your point of order?

(*Interruptions*)

SHRI P. CHIDAMBARAM: I think you should recommend that we should have Sarkaria Commission on DMK-ADMK relationship.

SHRI N.V.N. SOMU: Not only that. (*Interruptions*)

MR. CHAIRMAN: What is your point of order?

SHRI N.V.N. SOMU: The past relation of the Congress Party with DMK and ADMK may also be considered by Commission.

MR. CHAIRMAN: What is your point of order?

SHRI N.V.N. SOMU: The Tamil Nadu Assembly is a separate forum. This House has not discussed so far anything about the happenings of any Assembly or any other forum. Speaker has given his Ruling. In the light of that, I am asking how you can allow him to mention the happenings in the Tamil Nadu Assembly. That is the point. (*Interruptions*)

MR. CHAIRMAN: I will give my ruling. You are not the person to reply. I am here to give my ruling. My ruling is, there is not point of order. However, you were saying something. I will see what Mr. Kolandaivelu is going to say. Mr. Kolandaivelu, you can continue on Monday.

15.31 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

MR. DEPUTY SPEAKER. We are now taking up private Members Business Shri Ram Awadh Prasad.

[*Translation*]

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

[*Translation*]

Sixty-Second Report

SHRI RAM AWADH PRASAD (Basti):
Mr. Deputy Speaker Sir, I beg to move:

"That this House do agree with the
Sixty-Second Report of the Committee

on Private Member's Bills and Resolutions presented to the House on the 29th March 1989*.

per couple norm by the people;

[English]

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th March, 1989."

The motion was adopted.

- (iii) raise the level of education of women;
- (iv) provide adequate health care to women and children;
- (v) lay down a uniform civil code for all citizens especially with regard to marriage and family welfare; and
- (vi) set up a National Population Commission to suggest measures to achieve the target of zero per cent population growth rate by the turn of the century."

15.32 hrs.

RESOLUTION RE: MEASURES TO CONTROL POPULATION EXPLOSION

Before I start my deliberation, I will start with a sloka:

[English]

MR. DEPUTY SPEAKER: Dr. Krupasindhu Bhoi, you can move your resolution.

Sarve Bhavantu Sukine
Sarve Santu Niremaya
sarve Bhandrani Pashyantu
Ma Kashchid Dukhbhagbhaveta

DR. KRUPASINDHU BHOI (Sam-balpur): Sir, I am grateful to you that you are in the Chair when I move my resolutions.

This is the Mahamantra and this was adopted by Shrimati Indira Gandhi and she was not only the mother of India but she was the mother of the globe.

I beg to move:

Ayam Nija Paro Vetu
Gunana Laguchetsam
Udaar Charitanam Tu
Vasudev Kutambakam

"This House notes with grave concern the population explosion in the country which has thwarted all development efforts and urges upon the Government to take *inter alia* the following measures for improving the quality of life of the people:

This is the Path of Jagannath culture. Lord Jagannath is not only the God of Orissa. He is the God of the whole universe and He is the God of not only Hindus but he is the God of Islam for which one Salabiga has written many poems and prayers.

- (i) recognise the family welfare programme as a national imperative;
- (ii) evolve a national consensus for acceptance of one child

It is indeed a matter of great privilege, besides being an elected member of this august House, a member of the medical profession, that I am moving this resolution, in the larger interests of the nation's prosperity. The 'Tryst with destiny' which the late